

**Central Administrative Tribunal,
Principal Bench, New Delhi**

**CP-293/2016 in
OA-596/2013**

New Delhi, this the 20th day of October, 2016

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Dr. Rajendra Prasad
S/o Late Har Prasad
Aged about 65 years
R/o House No.E-1354
D-1, Ramleela Ground
2nd 60 ft. Road
Moldband Extension
Near Badarpur Border
New Delhi – 110 044. Petitioner

(through Sh. Praveen Swaroop)

Versus

1. Dr. Bhoop Singh
Director, National Atlas & Thematic
Mapping Organization (NATMO)
CGO Complex, 7th Floor, DF-Block
Salt Lake, Kolkata – 700064.
2. Shri Sanjay Kothari, IAS
The Secretary
Ministry of Personnel
Public Grievances and Pension
Department of Personnel & Training
Govt. of India, Loknayak Bhavan
Khan Market, New Delhi – 110 003.
3. Shri Ashutosh Sharma
Scientist
Ministry of Science & Technology
Department of Science & Technology
Govt. of India, Technology Bhavan
New Mehrauli Road,
New Delhi – 100016.

4. The Director
National Atlas & Thematic Mapping
Organization (NATMO)
C.G.O.Complex, 7th Floor
DF-Block, Salt Lake
Kolkata- 700064. Contemnors

(through Sh. Rajeev Kumar)

ORDER (ORAL)

Sh. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the respondents produced a copy of the order dated 28.07.2016 passed by the respondents in compliance of this Tribunal's order. However, claim of the petitioner has been rejected.

2. In view of the aforesaid we are satisfied that order of this Tribunal has been substantially complied with. Accordingly, this CP is closed. Notices issue to the alleged contemnors are discharged. The petitioner shall however be at liberty to avail of his remedies under law.

(Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

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